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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 129/NCLT/AHM/2017
CA(CAA) No. 144/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: Vyome Biosciences Pvt Ltd.
Vyome Therapeutics Ltd.
Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA WITH	SL. ADV	Petitioner	
2.	RITU SHAH FOR THAKKAR AND PAHWA	ADV.		

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Petitioners.

Proof of service of notice on statutory authorities filed. Notice served on statutory authorities on 27.11.2017. 30 days period not expired.

Letter dated 29.11.2017 received from income Tax department requesting time to file objections.

At request of learned Counsel for Petitioners.

List the matter on 15.01.2018.

Dated this the 21st day of December, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**